GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA STARRED QUESTION NO. 2572

TO BE ANSWERED ON THE 01st AUGUST, 2017 / SHRAVANA 10, 1939 (SAKA)

CYBER CRIME AND HACKING

2572. SHRIMATI RAKSHATAI KHADSE:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there are reports of cyber attacks on banking and other cash less network utilization in the current scenario when the citizens embrace the new digital wave;

(b) whether the Government takes remedial steps to curb the cyber-crime and hacking of bank transactions of credit cards and to organise campaigns for building and regaining the confidence of the citizens and if so, the details thereof;

(c) whether the Government has proposed sufficient/more budgetary provisions to provide technological support to minimize the cyber-crime; and

(d) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR)

(a) As per incidents reported to Indian Computer Emergency Response Team

(CERT-In), 50 incidents affecting 19 financial organizations have been

reported during the period November, 2016 to June, 2017.

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(b) Reserve Bank of India issues Guidelines on Cyber Security for banks. Ministry of Electronics and Information Technology has created a dedicated Digital Payment Division for protection of digital payment. Till date, Cyber Security mock drills involving 148 organizations from different sectors including finance sector have been conducted to enable assessment of cyber security preparedness of organizations. CERT-In has issued 21 advisories for security safeguards covering Point of Sale, Micro ATMs, electronic wallets, online banking, smart phones, unified payment interface, Unstructured Supplementary Service Data, RuPay, SIM cards, wireless access points/routers, mobile banking, cloud, Aadhar Enabled Payment Systems etc.

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(c) & (d) A separate Research & Development Fund for cyber security of Rs.1,000 Crore has been created to be spent over a period of five years for upgrading technological capacity. In addition, Government has approved a central sector project namely Cyber Crime Prevention for Women and Children (CCPWC) with a total estimated cost of Rs.195.83 Crore to provide infrastructure and capacity building to address cyber crimes. The Government is also encouraging financial institutions, industry and other critical sectors to earmark higher budgets in line with the international practices towards development implementation of appropriate technologies and and protecting their information implementing best practices for and communication technologies.

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